

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-------------|
| | | REPRESENTATION BY WHOM | |
| | N. Subhasree | Counsel for Respondent | [Signature] |
| | Rohit Kumar | counsel in Petition | [Signature] |

ORDER

Counsel representing both the parties are present and stated they are intending to settle the matter and prayed time as the respondent is in Japan. Counsel for petitioner also stated that he received an e-mail communication from the other side that they are ready to pay Rs.16 lakhs as against Rs.20 lakhs. Both the counsel submitted that the parties are making efforts to negotiate and close the matter by way of a compromise. They prayed time for making submissions in regard to the final outcome of the same. Considering their submissions and in the interest of justice, I am inclined to grant time. Put up on 23.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc